BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

ORIGINAL APPLICATION NO. 171 of 2021 (SZ)

Tribunal on its own motion
SUO MOTU Based on the News item
in The New Sunday Express Newspaper,
Edition dated 11.07.2021," Illegal diversion of sewage
into storm water drains continues"

Versus

The Chief Secretary to Government,
Government Secretariat, Fort St. George,
Chennai, - 600 009 and Others.

...Respondent(s)

INDEX

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Original Application No. 171 of 2021 (SZ)

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in The New Sunday Express Newspaper,
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into storm water drains continues"

...Applicant

-Vs-

1. The Chief Secretary to Govt. of Tamil Nadu,
   Government Secretariat, Fort, St. George,
   Chennai-600 009
2. The Additional Chief Secretary to Govt. of Tamil Nadu,
   Public Works Department,
   Govt. Secretariat, Fort George
   Chennai, Tamil Nadu 600 009.
3. The Principal Secretary to Govt. of Tamil Nadu,
   Department of Environment,
   Climate Change & Forests,
   Govt. Secretariat, Fort St. George,
   Chennai, Tamil Nadu – 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu,
   Municipal Administration and Water Supply Department,
   Govt. Secretariat, Fort. George
   Chennai, Tamil Nadu - 600 009.
5. The Chairman
   Tamil Nadu Pollution Control Board,
   No. 76, Anna Salai, Guindy,
   Chennai, Tamil Nadu – 600 032.
6. The Member Secretary,
   Chennai River Restoration Trust
   Chennai -600 028
7. Chennai Metropolitan Water Supply & Sewerage Board,
   Rep. by its Managing Director,
   No.1, Pumping station Road,
   Chintadripet, Chennai -600- 031
8. The District Collector,
   Chennai District
   Chennai-600 001

24/11/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOA
No.76, MOUNT SALAI, CHENNAI-600 0

9 .Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building, Chennai -600 003.

10.The Superintending Engineer,
SWD, CRRT & Mechanical,
Greater Chennai Corporation,
Ripon Building, Chennai- 600 003.

...Respondents

REPORT FILED ON BEHALF OF THE RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD

I, J.Josephine Sahayrani D/o. Jesu Rajan , Christian, aged about 56 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed an order dated 23.09.2021 as follows:

Para 5: When they are filing the report, they are directed to ascertain as to whether the steps taken by the CMWSSB has resulted is any improvement in the water quality in Cooum River and whether any temporary measures have been taken by them to mitigate the situation and

24/11/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

to avoid discharge of sewage into the Cooum River to protect the river from pollution till the completion of permanent measures".

3. It is respectfully submitted that the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) has taken up the implementation of 15 sub-projects under Integrated Coovum River Eco-Restoration Project. The work components consists of 10 nos of Interception & Diversion arrangement along the river and 3 nos of Modular Sewage Treatement Plants (STPs) for treatment of the diverted Sewage at College Road, Chetpet, Nungambakkam and Maduravoyal one 10 MLD Sewage Treatment Plant at Langs Garden and 1 Under Ground Sewerage Scheme (UGSS) at Nerkundram. The status of the progress of the 14 sub-projects are reported as follows;

Sl. No.	Description of Work	Physical progress of work %	Expected date of completion.
1.	Package 1 - Chintadripet	100	Completed
2.	Package 2- I & D - Chetpet	100	Completed
3.	Package 3 – I & D – Nungambakkam	100	Completed
4.	Package 4 – I & D – Metha Nagar	92	31.12.2021
5.	Package 5 – I & D - Anna Nagar	100	Completed
6.	Package 6 – I & D - Langs Garden Road	90	31.12.2021
7.	Package 7 – I & D - South Coovum River Road	97	31.12.2021
8.	Package 8 – I & D - Aminjikarai	100	Completed
9.	Package 9 – I & D - NSK Nagar	-	Shelved due to non removal to encroachments
10.	Package 10 – I & D - Anna Nagar	100	Completed

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11.	Package 11- Modular STP – College Road, Chetpet	98	30.11.2021
12.	Package 12- Modular STP - Nungabakkam	66	31.12.2021
13.	Package 13- Modular STP - Maduravoyal	14	31.12.2021
14.	Package 14 - Modular STP - TTUF at Langs Garden	34	15.03.2022
15.	Package 15 - UGSS- Nerkundram	32	30.06.2022

4. It is respectfully submitted that, the above projects has implemented by the CMWSSB under River Restoration project of CRRT in compliance with the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in its order dated 13.02.2019 in case No. O.A.556 to 559 of 2018. Further, Consent for Establish was issued to Modular STP, Chetpet, Modular STP, Nungambakkam and Modular STP, Langs Garden.

5. It is respectfully submitted that, based on Hon'ble NGT (SZ), Chennai order dated: 29.09.2021 in O.A.No:144 of 2021, Tamil Nadu Pollution Control Board has collected sample of water mixed with sewage in the following locations in consultation with the officials of Public Works Department (PWD) on 06.10.2021.

I. Coovum River- Spur tank road (near Nungambakkam Bridge),
II. Coovum River- Greams Road (near CMWSSB metro pumping station),
III. Coovum River- near Koyembedu -Thirumangalam Bridge.

6. It is respectfully submitted that the above samples were analysed in TNPCB, Laboratory & Fecal Coliform was analysed in G-lens Innovation

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TAMILNADU POLLUTION CONTROL BOARD,
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Labs Pvt.Ltd., Arumbakkam, Chennai-106. The report of analysis of sample collected against the standards for the designated best use water quality criteria as per CPCB are tabulated below:

S.No	Parameters	Units	Report of Analysis			Designated Best use Water quality Criteria as per CPCB for Class A (Drinking water source)
			(i) Coovum River-Spur tank road (near Nungambakk-am Bridge)	(ii) Coovum River-Greams Road (near CMWSSB metro pumping station)	(iii) Coovum River-near Koyembedu-Thirumangalam Bridge	
1	P^H	Number	7.64	7.49	7.47	6.5-8.5
2	Total Suspended Solids	mg/l	36	194	112	–
3	BOD for 3 days at 27° C	mg/l	32	60	41	2mg/l or less
4	Chemical oxygen demand(COD)	mg/l	264	496	288	–
5	Total Nitrogen	mg/l	61	54	36	–
6	Total Coliform	MPN/100ml	1600	900	1600	50 or less

7. It is respectfully submitted that from the report of analysis tabulated above, it is observed that, all the samples reveals the parameters of Total Coliform and BOD are exceeding the limits prescribed.

8. It is respectfully submitted that, CMWSSB was already issued with directions under section 5 of Environmental Protection Act, 1986 as

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
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amended interalia to complete the underground sewerage system for the unsewered area and to ensure 100% treatment of sewage.

9. It is respectfully submitted that the CMWSSB has to provide proper collection and transportation arrangement for the untreated sewage discharged unauthorisedly into Coovum River and treat the same in the nearby Sewage Treatment Plant (STP) so as to avoid contamination of Coovum River water.

10. It is respectfully submitted that CMWSSB may kindly be directed to comply with the directions so as to avoid the contamination of Coovum river due to disposal of untreated sewage.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

24/11/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, J.Josephine Sahayarani, D/o. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

24/11/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

GLens Innovation Labs Pvt Ltd.

NABL ACCREDITED AS PER ISO/IEC 17025 | ISO 9001 CERTIFIED AS PER ISO 9001:2015 & ISO 45001 : 2018

TC - 8582

TEST REPORT

ULR No : TC858221000004828F

Report No	:	EN21100012-01	Report Date	:	15 Oct 2021

SAMPLE NOT DRAWN BY LABORATORY

Customer Name	:	M/S. Tamilnadu Pollution Control Board
Customer Address	:	950/1,2nd floor,Poonamallae High Road,Arumbakkam,Chennai-600106

Sample Name	:	Wastewater			
Sample Description	:	Coovum River			
Point of Collection	:	Coovum River-Spur tank road (Near Nungambakkam Bridge)-M-01/10-NGT	Date and Time of Collection		06 Oct 2021 12 20 PM
Sample No	:	EN22100012-01	Sample Received Date	:	06 Oct 2021
Sample Condition	:	Fit for Analysis	Test Started on	:	06 Oct 2021
Sample Quantity	:	250 ml	Test Completed on	:	13 Oct 2021

Test Results

Sl.No	Test Name	Test Method	Results	Units
1	Faecal coliform	APHA 23rd Edition 9221E: 2017	500	MPN/100 mL
2	Total coliform	APHA 23rd Edition 9221B: 2017	1600	MPN/100 mL
3	E.coli	APHA 23rd Edition 9221F: 2017	240	MPN/100 mL

Note: MPN – Most Probable Number

End of Report

Authorized Signature

A. Selvi
Manager - Microbiology

GLens Innovation Labs Pvt Ltd.

NABL ACCREDITED AS PER ISO/IEC 17025 : 2017, CERTIFIED AS PER ISO 9001:2015 & ISO 45001 : 2018

TC - 8582

TEST REPORT

ULR No : TC858221000004829F

Report No	:	EN21100012-02	Report Date	:	15 Oct 2021

SAMPLE NOT DRAWN BY LABORATORY

Customer Name	:	M/S. Tamilnadu Pollution Control Board			
Customer Address	:	950/1,2nd floor,Poonamallae High Road,Arumbakkam,Chennai-600106			
Sample Name	:	Wastewater			
Sample Description	:	Coovum River			
Point of Collection	:	Coovum River-Greams Road (Near CMWSSB Metro Pumping Station)-M-02/10-NGT	Date and Time of Collection		06 Oct 2021 01.05 PM
Sample No		EN22100012-02	Sample Received Date	:	06 Oct 2021
Sample Condition	:	Fit for Analysis	Test Started on	:	06 Oct 2021
Sample Quantity	:	250 ml	Test Completed on	:	13 Oct 2021

Test Results

Sl.No	Test Name	Test Method	Results	Units
1	Faecal coliform	APHA 23rd Edition 9221E: 2017	280	MPN/100 mL
2	Total coliform	APHA 23rd Edition 9221B: 2017	900	MPN/100 mL
3	E.coli	APHA 23rd Edition 9221F: 2017	130	MPN/100 mL

Note: MPN - Most Probable Number

End of Report

Authorized Signature

A. Selvi

Manager - Microbiology

#.6/1, Ist Floor, Sri Jothi Complex, Murugesan Street, Balavinayagar Nagar, Arumbakkam, Chennai – 600 106.

GLens Innovation Labs Pvt Ltd.

NABL ACCREDITED AS PER ISO/IEC 17025 : 2017, CERTIFIED AS PER ISO 9001:2015 & ISO 45001 : 2018

TC - 8582

TEST REPORT

ULR No : TC858221000004830F

Report No	:	EN21100012-03	Report Date	:	15 Oct 2021

SAMPLE NOT DRAWN BY LABORATORY

Customer Name	:	M/S. Tamilnadu Pollution Control Board
Customer Address	:	950/1,2nd floor,Poonamallee High Road,Arumbakkam,Chennai-600106

Sample Name	:	Wastewater			
Sample Description	:	Coovum River			
Point of Collection	:	Coovum River- Near Koyembedu (Near Thirumangalam Bridge)-M-03/10-NGT	Date and Time of Collection		06 Oct 2021 02.15 PM
Sample No	:	EN22100012-03	Sample Received Date	:	06 Oct 2021
Sample Condition	:	Fit for Analysis	Test Started on	:	06 Oct 2021
Sample Quantity	:	250 ml	Test Completed on	:	13 Oct 2021

Test Results

Sl.No	Test Name	Test Method	Results	Units
1	Faecal coliform	APHA 23rd Edition 9221E: 2017	900	MPN/100 mL
2	Total coliform	APHA 23rd Edition 9221B: 2017	1600	MPN/100 mL
3	E.coli	APHA 23rd Edition 9221F: 2017	220	MPN/100 mL

Note: MPN – Most Probable Number

End of Report

Authorized Signature

A. Selvi
Manager - Microbiology

#.6/1, Ist Floor, Sri Jothi Complex, Murugesan Street, Balavinayagar Nagar, Arumbakkam, Chennai – 600 106.

002450

23 OCT 2021

TAMIL NADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY MANALI

REPORT OF ANALYSIS

ROA No.101/ 2021-22 Dated : 11.10.2021

Name of the Sender : DEF/Chennai

Nature and Number of sample : Three number of sample

Date and Time of Receipt : 06.10.2021 - at 05.40 PM

Code No. & Point of Collection : 1. M-01/10-NGT- Coovum River Spur tank road (near Nungambakkam Bridge)- Untreated
2. M-02/10-NGT- Coovum River Greams road (near CMWSSB metro pumping station)- Untreated
3. M-03/10-NGT- Coovum River (near Koyembedu Thirumangalam Bridge)- Untreated

Sl.No.	Parameters	Unit	1	2	3
1.	pH	Number	7.64	7.49	7.47
2.	Total Suspended Solids	mg/L	36	194	112
3.	Total Dissolved Solids	mg/L	1102	1084	828
4.	BOD for 3 days at 27° C	mg/L	32	60	41
5.	Chemical Oxygen Demand	mg/L	264	496	288
6.	Total Nitrogen	mg/L	61	54	36
7.	Ammonical Nitrogen	mg/L	22	20	14

CSO (L)
DEL, Manali

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI.

Original Application No. 171 of 2021 (SZ)

Tribunal on its own motion SUO MOTU Based on the News item in The New Sunday Express Newspaper Dated 11.07.2021, "Illegal diversion of sewage into storm water drains continues"

-Vs-

The Chief Secretary to Govt of TamilNadu,
Govt Secretariat,
Fort St. George,
Chennai- 600 009 and Others

REPORT FILED ON BEHALF OF THE RESPONDENT- TAMIL NADU POLLUTION CONTROL BOARD

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

Date: 24.11.2021

Date of Hearing: 25.11.2021